

**C.A.T. Bench, JAIPUR**

| Date of Order                                                                            | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9-9-99                                                                                   | <p>OA - 199 (D-745) 99) with MA<br/>D-746/99)</p> <hr/> <p>Mr. S. K. Ashana, Counsel for the applicant</p> <p>OA &amp; MA may be listed for direction on 15-9-99.</p> <p><i>(Signature)</i><br/>(N. P. NAWANI)<br/>ADMINISTRATIVE MEMBER</p> <p><i>(Signature)</i><br/>(GOPAL KRISHNA)<br/>Vice Chairman</p>                                                                                                                                                                                                                                                       |
| <p>15-9-99</p> <p>Copy to Applicant<br/>vide 3516</p> <p>Dated 29.9.99</p> <p>129/99</p> | <p>OA — 199 (Def-745/99) with MA — 199<br/>(Def 746/99)</p> <hr/> <p>Sh. Sanjay Sharma, counsel for the applicant</p> <p>Learned counsel for the applicant submits that he wants dismissal of the OA as well as MA as withdrawn. The prayer for the learned counsel for the applicant is allowed and this OA as well as MA is dismissed as withdrawn. The OA and the MA, after giving number, may be shown as disposed of.</p> <p><i>(Signature)</i><br/>(N. P. NAWANI)<br/>ADMINISTRATIVE MEMBER</p> <p><i>(Signature)</i><br/>(G. K. Agarwal)<br/>Member (J)</p> |